

COURT I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

**IA No. 198 of 2016 in Appeal No. 301 of 2015 &
IAs-484 of 2015, 485 of 2015**

Dated: 18th April, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Tata Power Delhi Distribution Ltd.Appellant(s)
Versus	
Delhi Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan

Counsel for the Respondent (s) : Mr. Sakya Sinha Choudhuri

ORDER

(IA No. 198 of 2016 - On being mentioned)

In this application Mr. Buddy A. Ranganadhan, learned counsel requests for vacating stay of the interim direction dated 07.04.2016. Since, the order dated 07.04.2016 has been passed by the second court, it shall only be appropriate that the IA be listed before the second court. Hence, list the IA No. 198 of 2016 before second court as the first matter on **25.04.2016**. Mr. Sakya Singha Choudhary, learned counsel takes notice on behalf of Respondent.

(I.J. Kapoor)
Technical Member
mk/pr

(Justice Ranjana P. Desai)
Chairperson